

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.208- IA/1307(AHM)2023
in
C.P.(IB)/175(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Asset Reconstruction Company (India) Ltd
V/s
Sintex Plastics Technology Ltd

.....Applicant

.....Respondent

Order delivered on 16/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kamil Lokhanwala, Adv.
For the Respondent/RoC : Ms. Rupa Sutar Deputy ROC

ORDER

Ld. Deputy ROC seeks one week's more time to file report. It is to be filed within a period of time as sought. Therefore, rejoinder if any.

Re-list on 26.04.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)